

# **The High Court of Judicature at Patna**

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## **Commercial Appellate Division in the Patna High Court, Patna**

**Month -March (2023)**

| <b>No. of cases pending at the beginning of the month</b> | <b>No. of cases instituted during the month</b> | <b>No. of cases disposed of during the month</b> | <b>No. of cases pending at the end of the month</b> |
|---|---|--|---|
| <b>4</b>  | <b>0</b>  | <b>0</b>   | <b>4</b>  |

## **Commercial Courts of Civil Judges (Senior Division) in Bihar**

**(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)**

**Month –March 2023**

| <b>No. of cases pending at the beginning of the month</b> | <b>No. of cases instituted during the month</b> | <b>No. of cases disposed of during the month</b> | <b>No. of cases pending at the end of the month</b> |
|---|---|--|---|
| <b>133</b>  | <b>1</b>  | <b>0</b>   | <b>134</b>  |

## **Commercial Courts of District Judges in Bihar**

**(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)**

**Month –March 2023**

| <b>No. of cases pending at the beginning of the month</b> | <b>No. of cases instituted during the month</b> | <b>No. of cases disposed of during the month</b> | <b>No. of cases pending at the end of the month</b> |
|---|---|--|---|
| <b>36</b>   | <b>0</b>  | <b>0</b>   | <b>36</b>   |

## **Commercial Appellate Courts (at District Judges level) in Bihar**

**Month –March 2023**

| <b>No. of cases pending at the beginning of the month</b> | <b>No. of cases instituted during the month</b> | <b>No. of cases disposed of during the month</b> | <b>No. of cases pending at the end of the month</b> |
|---|---|--|---|
| <b>0</b>  | <b>0</b>  | <b>0</b>   | <b>0</b>  |

**Form 1****List of cases e-filed during the month of March 2023 in the State of Bihar**

| Sr. No.  | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile No. | Advocate E-mail Id | Date of registration | Date of e-filing |
|----------|-------|----------|----------|------------------------------------|----------|---------------------|--------------------|----------------------|------------------|
| 1        | 2     | 3        | 4        | 5                                  | 6        | 7                   | 8                  | 9                    | 10               |
| <b>1</b> | x     | x        | x        | x                                  | x        | 0                   | -                  | x                    | x                |

**Form 2****List of cases in which e-payment of Court fees was made during the month of March 2023 in the State of Bihar**

| Sr. No.  | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of registration | Date of e-payment of Court fee |
|----------|-------|----------|----------|------------------------------------|----------|----------------------|--------------------------------|
| 1        | 2     | 3        | 4        | 5                                  | 6        | 7                    | 8                              |
| <b>1</b> | x     | x        | 0        | x                                  | x        | x                    | x                              |

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of March 2023 in the State of Bihar**

| Sr. No.  | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of registration | Date of Electronic Service of Process |
|----------|-------|----------|----------|------------------------------------|----------|----------------------|---------------------------------------|
| 1        | 2     | 3        | 4        | 5                                  | 6        | 7                    | 8                                     |
| <b>1</b> | x     | x        | 0        | x                                  | x        | x                    | x                                     |

**Form 4****List of total no. of cases randomly allocated during the month of March 2023 in the State of Bihar**

| Sr. No.  | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
|----------|-------|----------|------------|-----------|-----------|--|
| 1        | 2     | 3        | 4          | 5         | 6         | 7  |
| <b>1</b> | x     | x        | x          | <b>0</b>  | x         | x  |

**Form 5****List of cases in which Case Management Hearing was held during the month of March 2023 in the State of Bihar**

| Sr. No.  | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of registration | Date of case Management Hearing |
|----------|-------|----------|----------|------------------------------------|----------|----------------------|---------------------------------|
| 1        | 2     | 3        | 4        | 5                                  | 6        | 7                    | 8                               |
| <b>1</b> | x     | x        | <b>0</b> | x                                  | <b>X</b> | x                    | x                               |

# Form 6

## Contested Commercial Cases disposed of during the month of March 2023 in the State of Bihar

| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Date for Disposal (Contested /Settled) | Date of execution of decree | No. of days for execution of decree from date of decision | Act Section |
|---------|-------|----------|----------|------------------------------------|----------|----------------------|--|------------------|-------------------|--|-----------------------------|---|-------------|
| 1       | 2     | 3        | 4        | 5                                  | 6        | 7                    | 8  | 9                | 10                | 11                                     | 12                          | 13  | 14          |
| 1       | X     | X        | 0        | X                                  | X        | X                    | X  | X                | X                 | X                                      | x                           | x   | x           |

# Form 7

## Summary of Commercial Cases during the month of March 2023 in the State of Bihar

| <b>Sr. No.</b>  | <b>Court</b>   | <b>District</b>              | <b>Total number of cases pending on the 1st day of the month</b> | <b>Total number of cases instituted during the month</b> | <b>Total number of cases disposed of during the month</b> | <b>Total number of cases pending at the end of the month</b> |
|-----------------|--|------------------------------|--|--|---|--|
| <b><u>1</u></b> | <b><u>2</u></b>  | <b><u>3</u></b>              | <b><u>4</u></b>  | <b><u>5</u></b>  | <b><u>6</u></b>   | <b><u>7</u></b>  |
| <b>1</b>        | <b>Commercial Court of Civil Judge (Senior Division)</b> | <b>Begusarai</b>             | <b>113</b>   | <b>1</b>   | <b>0</b>  | <b>114</b>   |
|                 |  | <b>Kaimur at Bhabhua</b>     | <b>1</b>   | <b>0</b>   | <b>0</b>  | <b>1</b>   |
|                 |  | <b>Munger</b>                | <b>1</b>   | <b>0</b>   | <b>0</b>  | <b>1</b>   |
|                 |  | <b>Patna</b>                 | <b>6</b>   | <b>0</b>   | <b>0</b>  | <b>6</b>   |
|                 |  | <b>Saran (Chapra)</b>        | <b>10</b>  | <b>0</b>   | <b>0</b>  | <b>10</b>  |
|                 |  | <b>Darbhanga</b>             | <b>1</b>   | <b>0</b>   | <b>0</b>  | <b>1</b>   |
|                 |  | <b>Gopalganj</b>             | <b>1</b>   | <b>0</b>   | <b>0</b>  | <b>1</b>   |
| <b>2</b>        | <b>Commercial Court of District Judge</b>                | <b>Bhagalpur</b>             | <b>2</b>   | <b>0</b>   | <b>0</b>  | <b>2</b>   |
|                 |  | <b>Madhubani</b>             | <b>1</b>   | <b>0</b>   | <b>0</b>  | <b>1</b>   |
|                 |  | <b>Muzaffarpur</b>           | <b>18</b>  | <b>0</b>   | <b>0</b>  | <b>18</b>  |
|                 |  | <b>Nalanda (Biharsharif)</b> | <b>1</b>   | <b>0</b>   | <b>0</b>  | <b>1</b>   |
|                 |  | <b>Patna</b>                 | <b>12</b>  | <b>0</b>   | <b>0</b>  | <b>12</b>  |
|                 |  | <b>Purnea</b>                | <b>1</b>   | <b>0</b>   | <b>0</b>  | <b>1</b>   |
|                 |  | <b>Rohtas (Sasaram)</b>      | <b>1</b>   | <b>0</b>   | <b>0</b>  | <b>1</b>   |
| <b>3</b>        | <b>District Judge (Appellate Court)</b>                  | <b>x</b>                     | <b>0</b>   | <b>0</b>   | <b>0</b>  | <b>0</b>   |